

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 3814

TO BE ANSWERED ON FRIDAY, 11TH AUGUST, 2023

Electoral Bonds

3814. Shri Abdul Khaleque:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has made any assessment of the electoral bonds with regard to inflow of black money in electoral politics and if so, the details thereof;
- (b) the total amount of money collected through electoral bonds till date; and
- (c) the breakup thereof among different parties including the State parties of Assam?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF
THE MINISTRY OF LAW AND JUSTICE;
MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS;
AND MINISTER OF STATE IN THE MINISTRY OF CULTURE
(SHRI ARJUN RAM MEGHWAL)**

(a): The Department of Economic Affairs (DEA), Ministry of Finance has informed that the Electoral Bonds Scheme is, in fact, an unprecedented step towards cleansing the process of funding of political parties and major improvement over conventional practice of funding the political system through donations in cash. The purchaser is allowed to buy electoral bond(s) only on due fulfilment of all the extant instructions regarding KYC norms issued by the Reserve Bank of India (RBI) and by making payment from a bank account. All payments for the issuance of the

bond are accepted only in Indian rupees, through demand draft or cheque or through Electronic Clearing System or direct debit to the buyer's account.

(b): As per the information provided by the DEA, the total amount of electoral Bonds sold till date is Rs. 13791.89 crores. The total amount of Electoral Bonds redeemed till date is Rs. 13768.01 crores. Electoral Bonds sold but not encashed, amounting to Rs. 23.88 crores have been deposited in Prime Minister's National Relief Fund (PMNRF).

(c): The DEA has informed that the breakup of Electoral Bond encashed, Political Partywise, is not collated centrally at SBI and hence not available.
